

ITEM NO.8

COURT NO.1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. NO. 57069/2024 IN CIVIL APPEAL NO(S). 7869/2023

AJAY KUMAR & ANR.

APPELLANT(S)

VERSUS

UNION OF INDIA & ORS.

RESPONDENT(S)

[ONLY I.A. NO. 57069/2024 IS LISTED UNDER THIS ITEM]
IA No. 57069/2024 - APPROPRIATE ORDERS/DIRECTIONS

Date : 12-09-2025 This matter was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE K. VINOD CHANDRAN

For Appellant(s) : Mr. Pradeep Kumar Yadav, Adv.
Ms. Anjale Kumari, Adv.
Mr. Deepak Yadav, Adv.
Ms. Swapnil Singh, Adv.
Mr. Bharat Chaudhary, Adv.
Mr. Taiyyab Khan Salmani, Adv.
Mr. Manish Nagpal, Adv.
Mr. Sanjeev Malhotra, AOR

For Respondent(s) : Mr. Vikramjit Banerjee, A.S.G.
Mr. Devesh Pratap Singh, AOR
Mr. Abhishek Kumar, Adv.
Mr. Prashant Rawat, Adv.
Mrs. Ankita Pandey, Adv.
Ms. Shivani Gupta, Adv.
Mr. Ratnadeep Raha, Adv.
Mr. Divya Prakash Arya, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

The application is to be considered along with the hearing of
the appeal itself.

(NARENDRA PRASAD)
DEPUTY REGISTRAR

(ANJU KAPOOR)
ASSISTANT REGISTRAR